




OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following newly promoted JJAs presently under training with Ld. Judicial Officers (DJS) and branches at different complexes as mentioned against their names are directed to report at Office Pool, Administration Branch – II (HQs), THC, Delhi, forthwith:

Sl. No.	Name & EC	Presently under Training with / at
1.	Abhimanyu Rana EC: 72398947	Ms. Gita, JMFC (Mahila Court)-04 (Central), THC
2.	Naveen Kumar EC: 40130997	Ms. Bhujali, JMFC-01 (North), Rohini Courts
3.	Bharat Jangra EC: 28544209	Ms. Surabhi Sethi, JMFC (NI Act)-02, (West), THC
4.	Lalita Nainwal EC: 48574044	Sh. Shiv Kumar JMFC (NI Act) Digital Court-01, (South-West), Dwarka Courts, New Delhi
5.	Rakesh Kumar EC:95010506	Sh Anshul Agnihotri JMFC NI ACT-03, (South-East), Saket Courts, New Delhi
6.	Mohit Rana EC: 53770020	Sh. Ajay Singh Parihar, ACJ-cum-ARC, (North), Rohini Courts
7.	Rajender Kumar EC: 89009417	Sh. Ajay Kumar Malik, JSCC-CUM-ASCJ-CUM-GJ, (South-West), Dwarka Courts, New Delhi
8.	Kapil Kanojia EC: 64777848	Ms. Aditi Rao, JMFC-07, (South-East), Saket Courts, New Delhi
9.	Suman Sharma EC: 31815999	Ms. Padma Ladol, JMFC-04 (New Delhi), PHC
10.	Manoj Chikara EC: 73163946	Ms. Divya Malhotra, SCJ-cum-RC, (North), Rohini Courts, Delhi
11.	Joginder Singh EC: 46700232	Ms. Kirandeep Kaur, JMFC Mahila Court-04 (South-West), Dwarka
12.	Vikram Mandal EC: 93982041	Ms. Sheetal Rani, JMFC (NI Act) DC-01, (South-East), Saket Courts, New Delhi
13.	Sunny Rathore EC: 54206892	Sh. Kautuk Bhardwaj, CJ-03 (West), THC
14.	Pushp Solanki EC: 10677297	Sh. Kawal Singh, JMFC NI ACT-03, (South), Saket Courts, New Delhi
15.	Brijesh EC: 11519000	Ms. Shriya Agarwal, CJM, (South-West), Dwarka Courts, New Delhi
16.	Vinod Kumar EC: 73717789	Sh. Deepak Vats, ACJM (North-West), Rohini Courts, Delhi
17.	Geeta Negi EC: 10411606	Ms. Deepika, JMFC, Digital Traffic Court, (Central), THC, Delhi
18.	Sandeep EC: 93465025	Ms. Priyanka Rajpoot, SCJ-CUM-RC, (North-West), Rohini Courts, Delhi
19.	Pawan Kumar EC: 30996047	Ms. Neha Goel JMFC (NI ACT)-02, (Central), THC, Delhi
20.	Manjeet Singh EC: 27802428	Sh. Apoorv Gupta, Spl. Railway Magistrate, (Central), THC, Delhi
21.	Sunil Hooda EC: 84668333	Ms. Swati Gupta-II, JMFC-06 (West), THC
22.	Balraj Kundu EC: 34246752	Sh. Ravi, JMFC-07, (NDD), PHC, New Delhi


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Sl. No.	Name & EC	Presently under Training with / at
23.	Laxmi EC: 15462624	Ms. Kavita Bisht, JMFC MC-01, (NDD), PHC, New Delhi
24.	Kuldeep Bharti EC:91457244	Mediation Centre (South-West), Dwarka Courts
25.	S. Deepa EC:68174635	Digitization Cell (South), Saket courts
26.	Charan Singh EC:97096573	BMC (Central), THC
27.	Naveen EC:36788262	Care Taking Branch (Central), THC
28.	Rohit Raj EC:36027265	Care Taking Branch (Central), THC
29.	Vinod Bisht EC:40546353	Care Taking Branch (South-West), Dwarka
30.	Bhaskar Rawat EC:45208107	Office Pool, Admn. Branch - III (HQs)
31.	Siddharth Kumar Kheralia EC:54105909	Accounts Branch (Shahdara), KKD
32.	Surender Singh EC:45839821	Care Taking Branch (Central), THC
33.	Inderjeet Singh EC:35802308	Bail & Filing Section (New Delhi), PHC
34.	Harkesh Kumar EC:77396579	Care Taking Branch (East), KKD
35.	Deepanshi Gupta EC:37716805	Creche & VWDC (East), KKD
36.	Vishal EC:67717221	Care Taking Branch (East), KKD
37.	Amit Sharma EC:65275094	Office Pool, RACC
38.	Vinod Kumar EC:93677258	Care Taking Branch (Central), THC
39.	Anand Singh EC:63249031	RTI Section (Central)
40.	Amit Kumar Swami EC:12313507	Accounts Branch (South-West), Dwarka
41.	Deepak Kumar EC:92485954	General Branch (Shahdara), KKD
42.	Lucky Nagar EC:42577706	Care Taking Branch (Central), THC
43.	Dipender Singh Negi EC:29044472	Chairman, IT & Digitization, THC
44.	Mandeep Singh EC:16481866	Personal Office of Ld. PD&SJ (HQs)
45.	Sharwan Kumar EC:88106972	Care Taking Branch (Central), THC
46.	Vikram Singh EC:55868257	Care Taking Branch (East), KKD

(Sanjay Garg-1)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi



No.F.97(30-I)/P&T/Admn.II(HQs)/2025 25458-25608 Dated, Delhi the 07 MAY 2025.

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi.
3. The Officers / Officers-in-charge concerned, Delhi/ New Delhi.
4. P.S. to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
5. PS to undersigned.
6. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
7. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
8. The Branch-in-charges, Administration Branches *concerned*.
9. The Dealing Assistants, Personal File, Admn. II (Central), THC, Delhi.
10. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
11. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
12. For uploading on LAYERS.
13. The officials concerned for immediate compliance.

(Sunil Kumar Sharma)
District Judge / Officer-in-charge,
Administration Branch-II (HQs)
Tis Hazari Courts, Delhi